

SPECIAL BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/98(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	AJAY HALDIA VS HANUMAN TEXNIT & INDUSTRIES LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Kushagra Shah, Adv.] For the Petitioners
Mr. Aniket Chaudhury, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of petitioners present.
2. Ld. Counsel for the petitioner seeks one week time to make this petition IBC compliant. At request, time is allowed.
3. Post this matter thereafter for further proceedings on **15.04.2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

Ar.